

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1086**  
ANSWERED ON 08/02/2022

**HOUSES UNDER PMAY-G**

1086. SHRI RAVIKUMAR D.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has any data on total number of thatched huts (temporary houses) in the country, if so, the details thereof, State-wise;
- (b) the measures taken by the Government to achieve 2022 target of constructing 2.95 crore houses under Pradhan Mantri Awaas Yojana – Gramin (PMAY-G); and
- (c) the year-wise break up of houses sanctioned to Tamil Nadu under PMAY-G between 2017-2021?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI FAGGAN SINGH KULASTE)

(a) The state-wise number of kaccha type households (Grass/thatch/bamboo/wood/mud) in the rural areas as per SECC-2011 is given at Annexure. The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process. The target of 2.95 crore was arrived at on the basis of deprived households in SECC 2011, followed by verification by the States/ UTs.

(b) Under PMAY-G, the target of “Housing for All” by 2024 has been set at 2.95 crore houses, out of which target of 2,62,34,163 households has already been allocated to the States/UTs from 2016-17 till 2021-22. A total of 2,17,54,812 houses have been sanctioned to the beneficiaries and 1,71,34,737 houses completed as on 02.02.2022.

The Ministry is taking various steps to increase the pace of house sanction & completion and achievement of the targets by March 2024. Some of which are as under:

- i. Timely allocation of targets to the States/UTs
- ii. Micro monitoring of house sanction and completion using latest IT tools and technologies.
- iii. Regular review by Minister/ Secretary/ Additional Secretary and Joint Secretary.
- iv. Focus on completion of those houses where 3<sup>rd</sup> or 2<sup>nd</sup> installment of funds has been released
- v. Separate review of States with high targets and sub-par performance.
- vi. Timely release of funds as per requirements of States/UTs
- vii. Continuous follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G

(c) The Year-wise targets of number of houses allocated and sanctioned in Tamil Nadu under PMAY-G from the year 2017-18 till 2021-22 is given as under:

(units in nos.)

<b>Financial Year</b>	<b>Target allocated to the state by the Ministry</b>	<b>Sanctioned to beneficiaries by the state</b>
2017-18	1,30,214	1,30,212
2018-19	21,000	21,000
2019-20	2,00,000	1,82,422
2020-21	0	0
2021-22	2,89,887	2,24,786

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**STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1086 TO BE ANSWERED ON 08.02.2022 REGARDING HOUSES UNDER PMAY-G.**

**State/UT-wise details of Kaccha Type households (Grass/thatch/bamboo/wood/mud) as per SECC 2011**

State Name	Wall=Grass/thatch/ bamboo etc. and Roof=Grass/thatch/ bamboo/wood/ mud, etc.	Only Wall=Grass/thatch/bambo o etc	Only Roof=Grass/thatch/bamboo/woo d/mud, etc.
(i)	(ii)	(iii)	(iv)
JAMMU & KASHMIR	18,597	24,171	5,77,591
HIMACHAL PRADESH	7,637	11,596	55,518
PUNJAB	29,586	40,340	3,33,911
CHANDIGARH	80	98	368
UTTARAKHAND	28,281	37,070	65,842
HARYANA	51,090	64,196	7,28,856
NCT OF DELHI	2,149	3,343	7,804
RAJASTHAN	5,82,393	7,09,294	18,79,294
UTTAR PRADESH	18,54,640	21,31,826	52,21,997
BIHAR	37,38,965	55,69,080	52,37,457
SIKKIM	3,406	12,328	6,681
ARUNACHAL PRADESH	1,18,139	1,54,735	1,25,536
NAGALAND	70,489	1,75,023	78,266
MANIPUR	43,772	1,02,647	90,740
MIZORAM	32,795	48,942	34,873
TRIPURA	73,635	1,81,399	1,13,003
MEGHALAYA	1,10,909	2,13,224	1,29,402
ASSAM	12,39,209	36,34,751	14,43,706
WEST BENGAL	8,01,255	31,89,948	24,94,075
JHARKHAND	1,33,791	2,22,047	6,75,264
ODISHA	6,39,784	7,80,958	33,69,618
CHHATTISGARH	52,413	1,06,400	5,95,688
MADHYA PRADESH	2,25,043	6,10,090	10,71,452
GUJARAT	1,46,806	7,63,345	2,38,852
DAMAN AND DIU	113	305	196
DADRA & NAGAR HAVELI	1,978	14,658	3,049
MAHARASHTRA	4,45,356	12,71,526	8,43,433
ANDHRA PRADESH	2,37,845	2,71,519	7,09,034
KARNATAKA	1,82,791	3,00,806	7,39,869
GOA	604	996	2,168
LAKSHADWEEP	72	117	171
KERALA	42,652	59,627	1,05,604
TAMILNADU	3,71,382	4,45,459	18,63,373
PUDUCHERRY	9,655	12,499	37,534
ANDAMAN & NICOBAR ISLANDS	4,852	23,452	5,600
TELANGANA	58,676	77,110	1,55,808